

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:3426

ANSWERED ON:18.12.2015

Protection of Medicinal Plants

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Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the details of schemes being implemented by the Government for identification, documentation, conservation/ protection, cultivation and commercial exploitation of indigenous medicinal/herbal plants in the country along with the funds allocated and utilised thereunder during each of the last three years and the current year, State/UT-wise including Manipur;

(b) the details of the proposals received and the funds allocated/released/utilised thereunder during the said period, scheme and State/UT-wise;

(c) whether the Government is imparting any training to the farmers/ entrepreneurs/youth for production, processing and marketing of medicinal/ herbal plants and if so, the details thereof indicating the number of people engaged in such activities, State/UT-wise including Manipur;

(d) whether the Government has any proposal to set up any research institute to conduct research/study on the medicinal and aromatic use of indigenous herbs and plants and if so, the details thereof;

(e) whether the Government has also identified endangered medicinal/herbal plants being on the verge of extinction and if so, the details thereof; and

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(f) the further measures taken by the Government to increase employment opportunity for cultivation of medicinal/ herbal plants, to protect endangered medicinal/herbal plants and to protect them from being patented in other countries?

Answer

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)

(a) & (b): The National Medicinal Plants Board (NMPB), Ministry of AYUSH has been implementing following Schemes for overall development of the Medicinal Plants sector throughout the country including Manipur:

i). Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" aimed at providing project based support for survey, inventorization, in-situ conservation, ex-situ conservation / herbal gardens, linkage with Joint Forest Management Committees (JFMCs), Research and Development etc. The Scheme is being implemented since 2008 and continued during the 12th Plan. Under the scheme project proposals related to above activities on medicinal plants received from different states which are considered by Project Screening Committee (PSC) and approved in Standing Finance Committee (SFC) of NMPB. During last three years and the current year a total of 351 projects has been approved under the above scheme (State-wise detail is at Annexure-I).

ii). Centrally Sponsored Scheme of National AYUSH Mission (NAM) has a component on Medicinal Plants which is primarily aimed at supporting cultivation of medicinal plants on farmers land with backward linkages through establishment of nurseries for supply of quality planting material, and forward linkages for post-harvest management. The cultivation of medicinal plants is supported by providing subsidy to farmers through the identified implementing agency of concerned state. The assistance is provided as per the State Annual Action Plan approved for concerned State. Prior to NAM Scheme, the cultivation of medicinal plants was being supported under Centrally Sponsored Scheme of "National Mission on Medicinal Plants" of NMPB implemented from years 2008-09

to 2014-15.

The State / UT-wise details of the funds allocated/sanctioned, released and utilized under the above schemes during each of the last three financial years and the current financial year are at Annexure-II & III.

(c): Yes, from time to time, NMPB under its central sector scheme organize training programmes for the farmers/entrepreneurs/youth/ other stakeholders for cultivation, production, processing and marketing of medicinal / herbal plants through its Facilitation Centers in different states. During last three years and current year a total of 23 training programmes for farmers were conducted. Besides, 7 workshops/stakeholders meets were also organized through these Facilitation Centers. In addition, during the said period NMPB has also supported 55 projects in different states for conducting workshops/training/seminars etc. on various aspects of medicinal plants.

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In addition, different State Agriculture Universities, research institutions / laboratories under Indian Council for Agricultural Research (ICAR) and Council for Scientific and Industrial Research (CSIR) having technical expertise also organizes training programmes for the farmers / entrepreneurs / youths for cultivation, processing and marketing of medicinal / herbal plants and their related agro technologies, processing for value addition to enable their commercial exploitation of the knowhow so developed.

(d): Research on medicinal and aromatic use of indigenous herbs and plants is already being conducted by Central Scientific and Industrial Research (CSIR) through their institutes like Central Institute of Medicinal and Aromatic Plants (CIMAP), Lucknow; Indian Institute for Integrative Medicines (IIIM), Jammu; Institute of Himalayan Bioresource Technology (IHBT), Palampur; National Botanical Research Institute (NBRI), Lucknow; North East Institute of Science and Technology (NEIST), Jorhat and by Indian Council for Agricultural Research (ICAR) through their institutes like Directorate of Medicinal and Aromatic Plants Research (DMAPR), Anand, Gujarat, and by research councils of this ministry like Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council for Research in Unani Medicine (CCRUM), Central Council for Research in Homoeopathy (CCRH) etc.

Setting up of new research Institute is a function of ongoing assessment of priorities for need of any such additional Institute.

(e): According to Botanical Survey of India (BSI), an organization under Ministry of Environment, Forest & Climate Change, about 70 medicinal and aromatic plants species are threatened due to various anthropogenic activities.

The threatened medicinal and aromatic plants are as follows:

Aconitum balfourii, *Aconitum chasmanthum*, *Aconitum deinorrhizum*, *Aconitum falconeri* var *latilobum*, *Aconitum ferox*, *Aconitum heterophyllum*, *Acorus gramineus*, *Allium stracheyi*, *Amyris balsamifera*, *Angelica glauca*, *Anogeissus sericea* var. *numularia*, *Aquillaria mallaccensis*, *Aquilaria khasiana*, *Aristolochia bracteolata*, *Aristolochia indica*, *Arnebia benthamii*, *Atropa acuminata*, *Berberis affinis*, *Berberis apiculata*, *Berberis aristata*, *Bergenia stracheyi*, *Boronia megastigma*, *Capparis pachyphylla*, *Carum villosum*, *Cedrus deodara*, *Colchicum luteum*, *Coptis teeta*, *Coscinium fenestratum*, *Dactylorhiza hatagirea*, *Dioscorea deltoidea*, *Elaeocarpus prunifolius*, *Ephedra gerardiana*, *Ferrula gummosa*, *Gaultheria fragrantissima*, *Gentiana kurooa*, *Gloriosa superba*, *Hedychium coronarium*, *Hedychium spicatum*, *Hyoscyamus niger*, *Hydnocarpus macrocarpa*, *Inula racemosa*, *Iphigenia indica*, *Iphigenia pallida*, *Iphigenia stellata*, *Jurinea dolomiaea*, *Kolanchoe roseus*, *Madhuca insignis*, *Myristica fragrans*, *Myroxylon balsamum* var. *pereirae*, *Nardostachys grandiflora*, *Origanum vulgare*, *Panax pseudoginseng*, *Picrorhiza kurrooa*, *Podophyllum hexandrum*, *Pogostemon cablin*, *Pterocarpus santalinus*, *Rauwolfia serpentina*, *Rheum emodi*, *Santalum album*, *Satureja horensis*, *Saussurea bracteata*, *Saussurea costus*, *Saussurea gnaphalodes*, *Swertia chirayita*, *Taxus wallichiana*, *Taxocarpus kurzii*, *Urginea indica*, *Urginea maritima* and *Vitex peduncularis*.

(f): The NMPB since 2008-09 is supporting large scale cultivation of medicinal plants in a mission mode on farmers land throughout the country and thereby generating the employment / livelihood opportunities for farmers.

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Under NMPB's Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants special attention has been given to conserve endangered species of medicinal plants in their natural habitat through development of Medicinal Plants Conservation Areas (MPCAs).

Ministry of AYUSH in collaboration with CSIR set up a Traditional Knowledge Digital Library (TKDL) for prevention of misappropriation from Patents grant. To prevent wrongful grant of patents in other countries access of TKDL has been given to International Patent offices under Access Agreement to European Patent Office, Indian Patent Office (CGPDTM), German Patent and Trademark Office, United States Patent and Trademark Office, United Kingdom Intellectual Property Office, Canadian Intellectual Property Office, Intellectual Property Australia, Japan Patent Office, Chile Patent Office, and Malaysian Patent Office. In addition, India has also moved a proposal in the Patent Cooperation Treaty (PCT) Working Group and Meetings of International Authorities (MIA) to include the India Traditional Knowledge Digital Library (TKDL) under PCT Minimum Documentation to prevent the misappropriation of Traditional knowledge through wrongful grant of patents in the countries.

13	Karnataka	424.36	191.87	191.87	382.79	281.21	258.95	1470.03	917.39	69.38	0.00	49.30	_
14	Kerala	119.58	50.54	42.84	55.20	161.88	156.88	376.75	159.72	0.00	396.81	160.23	_
15	Madhya Pradesh	61.25	222.30	222.30	1473.00	1338.91	887.91	16.00	11.24	0.00	966.22	27.59	_
16	Maharashtra	1270.31	890.95	888.85	459.95	661.59	528.72	1135.28	351.72	16.24	35.08	748.79	_
17	Manipur	18.00	16.00	16.00	10.40	13.00	13.00	5.00	17.20	0.00	1076.32	37.61	_
18	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	_
19	Mizoram	523.84	265.35	265.35	0.00	174.90	161.10	29.66	11.00	0.00	0.00	161.18	_
20	Nagaland	110.00	74.22	74.22	165.88	99.35	99.35	0.00	87.77	0.00	5.30	17.08	_
21	Orissa	0.00	2.79	2.79	265.01	97.10	32.00	68.04	31.00	0.00	20.45	49.02	_
22	Punjab	0.00	0.00	0.00	61.04	39.01	22.00	0.00	0.00	0.00	8.00	_	_
23	Rajasthan	919.24	597.94	377.22	1028.85	684.37	517.79	281.32	320.53	104.94	355.53	320.17	_
24	Sikkim	120.00	177.01	177.01	945.87	547.38	547.38	821.12	611.82	1.00	0.00	0.00	_
25	Tamil Nadu	47.96	16.90	16.90	425.09	190.28	67.15	5.00	8.40	2.40	10.00	55.19	_
26	Tripura	223.90	89.56	89.56	0.00	0.00	0.00	264.80	216.43	3.00	0.00	130.42	_
27	Uttar Pradesh	63.45	4.29	4.29	85.67	188.53	35.85	78.45	58.93	4.00	68.82	54.35	_
28	Uttarakhand	0.00	20.64	5.00	32.53	133.15	125.28	72.65	150.63	0.00	414.98	188.41	_
29	West Bengal	53.45	75.48	34.48	230.02	109.00	3.00	1084.96	573.08	22.87	90.40	12.48	_
30	Andaman & Nicobar	0.00	0.00	0.00	0.00	41.27	41.27	0.00	0.00	0.00	15.50	0.00	_
31	Chandigarh	0.00	17.12	17.12	0.00	5.00	4.96	2.00	6.46	1.50	0.00	10.50	_
32	D&N Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	_
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	_
34	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2.69	0.00	19.26	15.00	_
35	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	783.11	12.00	0.00	123.95	377.25	_
36	Pondicherry	0.00	0.00	0.00	0.00	1.80	1.80	0.00	0.00	0.00	0.00	0.00	_
	Total	4701.57	3772.76	3339.04	7207.26	5817.26	4157.86	10097.30	5811.26	352.97	4535.65	3028.65	_

Annexure-III

State/UT-wise and Year-wise Fund Released during last three and current F.Y. under Centrally Sponsored Scheme of "National Mission on Medicinal Plants"

(Rs. in lakhs)

2012-13 2013-14 2014-15 2015-16

S.No Name of State Fund allocated Fund released Fund utilised Fund allocated Fund released Fund utilised Fund allocated Fund released Fund utilised Fund approved

1 Andhra Pradesh 1112.433 834.32 782.4523 1016.35 963.63 708.60111 1673.41 1200.61 213.76 133.780

2 Arunachal Pradesh 0 0 158.2 118.65 0 328.57 0

3 Assam 254.88789 162.81 161.24 386.38 0 0 0

4 Bihar 0 0 93.27 0 0 0

5 Chhattisgarh 0 56.8655 (fund utilised from the grant released during 2011-12) 0 0 29.94307 (fund utilised from the grant released during 2011-12)

0

6 Gujarat 0 9.34 (fund utilised from the grant released during 2011-12) 0 0 0 172.25 172.25 168.082

7 Haryana 0 28.91876 (fund utilised from the grant released during 2011-12) 228.19 171.14 0 116.67 87.5 51.6788

8 Himachal Pradesh 0 0 97.54 97.54 0 0 61.981

9 Jammu & Kashmir 0 9.1(fund utilised from the grant released during 2009-10) 0 0 44.936 (fund utilised from the grant released during 2009-10) 0 54.893

10 Jharkhand 0 0 327.31 0 0 348.57 0

11 Karnataka 0 0 216.71 216.71 0 147.76 110.82 68.163 137.204

12 Kerala 280.55277 210.41 210.41 352.36 264.27 264.27 599.41 0 126.5225

13 Madhya Pradesh 515.83901 474.59 453.2583 539.01 526.43407 364.30046 676.41 507.3 2.87 306.905

14 Maharashtra 0 0 913.21 682.44 608.21685 786.51 589.88 400 205.87

15 Manipur 57.60693 57.6 57.6 105.96 105.96 105.96 73.06 73.06 73.06 60.8

16 Meghalaya 0 0 75.99 0 0 172.62 172.62

17 Mizoram 11.89125 8.91 8.91 18.28 18.28 18.28 57.72 57.72 57.72 14.384

18 Nagaland 240.8175 188.47 188.47 175.88 175.88 175.88 136.08 102.06 102.06

19 Orissa 261.38876 111.00 210.484 150.66 150.66 99.89495 247.35 191.53

20 Rajasthan 0 0 28.87 28.87 0 42.51 42.51 11.06 113.532

21 Sikkim 164.89593 161.94 152.3484 137.59 137.59 0 117.09 77.24 103.05592 30.731

22 Tamil Nadu 1089.3711 741.5 579.5 1078.59 1022.6698 1078.28 928.56 926.57 926.568 144.224

23 Telangana 0 284.0725 111.316

24 Tripura 0 0 93.13 0 0 53.23 53.23 36.064

25 Uttar Pradesh 1162.4708 834.54 242.7106 852.65 424.36 0 434.07 0 174.3 720.012

26 Uttarakhand 0 0 278.86 278.86 273.55697 202.03 202.03 138.98 60.466

27 West Bengal 0 8.15104 (fund utilised from the grant released during 2010-11) 56.96 0 243.70717 (fund utilised from the grant released during 2010-11) 0 180.631

Total 5152.1549 3786.09 3159.76 7381.9500 5383.94 4015.82658 7313.88 4566.93 2555.6694 2719.0763

The fund released during the year 2013-14 & 2014-15 is under utilisation.

Note:- From Financial Year 2015-16 the funds are being released under the National AYUSH Mission (NA